

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) Nos.31415-31416/2008

(From the judgment and order dated 12/12/2008 in FA No. 291/2008 of The HIGH COURT OF M.P AT GWALIOR)

RAKESH KUMAR MANGAL

Petitioner(s)

VERSUS

MUNNALAL SINGHAL

Respondent(s)

(With appln. for exemption from filing c/c of the impugned Judgment, exemption from filing O.T . and prayer for interim relief)

Date: 25/12/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN (IN CHAMBERS)
HON'BLE MR. JUSTICE G.S. SINGHVI

For Petitioner(s) Mr. Deepak Chandna, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice.
Execution proceedings stated to have been initiated against the
petitioner shall remain stayed till the next date of hearing.

[Usha Bhardwaj]
Court Master

[Vijay Dhawan]
Court Master